

**(2024) 04 MAN CK 0003**

**Manipur High Court (Imphal)**

**Case No:** Writ Petition (C) No. 255 Of 2020

State Of Manipur

APPELLANT

Vs

M/S Rangnamei Construction &  
Sales

RESPONDENT

**Date of Decision:** April 1, 2024

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** Kh. Luppenjit, Th. Vashum

### **Judgement**

Ahanthem Bimol Singh, J

Mr. Kh. Luppenjit, learned counsel made a prayer on behalf of Mrs. L. Ayangleima, learned counsel appearing for the petitioner for taking up this matter after two weeks on ground of personal difficulty on behalf of the conducting counsel.

Mr. Th. Vashum, learned GA appearing for the respondent has no objection.

As prayed for, list this case again on 24-04-2024.